

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW  
DELHI

Original Application No. 805/2022

S. Gurdev Singh.....Applicant

Versus

State of Punjab & others .....Respondent

I N D E X

Sr. No.	Particulars	Date	Pages
1.	Affidavit	14.02.2023	1-5
2.	Annexure (R-8/1)	30.10.2019	6-7
3.	Annexure (R-8/2)		8
4.	Annexure (R-8/3)	12.03.2021	9-10
5.	Annexure (R-8/4)	10.01.2020	11-12
6.	Annexure (R-8/5)	31.01.2023	13

Chandigarh

Dated:

  
(Ashish Kapoor) (M S Rana)

P-559/89 Advocates

Counsels for the Applicant

## BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI

In

Original Application No. 805/2022

S. Gurdev Singh .....Applicant

Versus

State of Punjab &amp; Ors..... Respondents

Affidavit of Gagandeep Gupta Prop: M/s Banur Filling Station situated at Zirakpur-Rajpura National Highway-64, Zirakpur.

I the above-named deponent do hereby solemnly affirm and state as under:

1. That the deponent is the proprietor of M/s Banur Filling Station situated at Zirakpur-Rajpura National Highway-64, Zirakpur and is competent to file the present affidavit.
2. The applicant- S. Gurdev Singh resident of Gurdwara Ishar Parkash, near ITI Banur, Tehsil & District SAS Nagar Mohali has filed a complaint in this Hon'ble Tribunal seeking the issuance of appropriate directions to the respondents no. 6 and 7 to shift the CNG filling Station M/s Banur Filling Station situated at Zirakpur-Rajpura National Highway. The applicant has alleged that the Petrol Pump/CNG Station has been installed adjoining/next to the wall of the building of Sant Baba Waryam Singh Ji Memorial Public School, Banur. It has been further alleged that the School is more than 20 years old and there are around 750 students in the School and that one old Gurudwara Sahib is situated there and large number of devotees offer prayers in the same.

Gagan Deep Gupta

3. That it has been further alleged that the CNG pump/station runs 24 hours a day and heavy machines /generator/compressor set installed therein make huge noise pollution posing serious health problems to the students, staff of the school and devotees.
4. That it is stated that presently, there is no generator installed at retail outlet. Generator which was installed was operational only till January-2022.
5. That the generator was removed due to loud noise as it was an old model genset without canopy. Request for new silent genset is under approval with IOCL and it shall be installed by 31st March 2023.
6. That there is one CNG compressor installed for compression of natural gas up to the desired pressure as per norms for filling CNG into the vehicles. **The compressor runs only at the time of filling gas into vehicles and without compressor CNG filling into vehicles is not possible.**
7. That the compressor normally runs 11 to 14 hours on an average in a day. The average running hours of the compressor in January 2023 is 12.22 hours.
8. That the permission regarding retail outlet was received from District Magistrate and Indian Oil has re-confirmed its validity in January-2020. After confirmation from District Magistrate, construction approval for CNG was applied with the Petroleum and Explosives Safety Organization as per gas cylinder rules.

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9. That the construction approval and final license copy with detailed drawing from PESO is attached as **Annexure-R-8/1 & R-8/2**
10. That the noise of CNG compressor and other CNG equipment's is well under set parameters (Decibel Level Report is attached for ready reference). The Compressor was checked approved by various authorities before installation and are installed throughout India in different districts and states by various companies. The same is manufactured by Chicago Pneumatics which is renowned OEM in the world. The equipment's was fixed after due approval from state government and the Chief Controller, **Petroleum and Explosives Safety Organization. Copies are attached as annexure R-8/3 and R-8/4.**
11. That upon receiving a complaint ,M/S IOAGPL performed decibel test (noise level test) on number of occasions. The readings are well under the desired limits which revolves around 68 to 74 decibels. As per Occupational Safety and Health Administration of India noise above 90 decibels can be dangerous.
12. That a two member committee of the Punjab Pollution control board visited the retail outlet on 30-1-23 and monitored the noise being generated by the CNG Compressor in the presence of the complainant and it was observed as under:

Gagan Deep Gupta

Sr. No	Locations of monitoring	Noise level readings in dBLeq	
		Compressor Off	Compressor On
1.	In front of compressor area on road	68.6	74.8
2	In compressor area	60.2	78.7
3.	Behind compressor in premises of school & Gurudwara Sahib	65.6* due to rusting of tree leaves	65
4.	On stairs adjoining school building	62.5	67.4
5.	On first floor (about 15-16 ft above GL) of Gurudwara Sahib facing compressor area	60.7	66.8

**A copy of the above report is attached as annexure R-8/5**

13. That the above fact shows that the readings are well under the desired limits, which revolves around 68 to 74 (approx.) decibels.
14. That all the necessary permissions have been taken before starting the CNG facilities, in addition the that the petrol pump in question was established in the year 1973.
15. That the Gurudwara Sahib and the school were established much after that time i.e. around in the year 2002.
16. That it is submitted that the function of compressor is just to compress gas to desired pressure so that the gas can be filled in vehicles. It is a natural gas which comes under green category. The CNG facilities is installed for the public to use green fuel as

Gagan Deep Gupta

compared to diesel and petrol. Therefore, there is no question of emission of any poisonous gas which can be harmful.

It is therefore respectfully prayed that the present complaint may kindly be dismissed.

Chandigarh

Dated: 13/2/23

Gagan Deep Gupta  
DEPONENT

Verification:-

Verified that the contents of above affidavit are true and correct to my knowledge and belief. No part of it is false and nothing material has been concealed therein.

Chandigarh

Dated: 13/2/23

Gagan Deep Gupta  
DEPONENT

Identify the person(s) declared  
in this document who has signed the  
document in my presence.  
Signature



SHARON TRIKHA  
Notary, Chandigarh

13/2/23

Identify the person(s) declared  
in this document who has signed the  
document in my presence.  
Signature



भारत सरकार /Government of India  
वाणिज्य और उद्योग मंत्रालय/Ministry of Commerce & Industry  
पेट्रोलियम तथा विस्फोटक सुरक्षा संगठन /Petroleum & Explosives Safety Organisation (PESO)  
हाल संख्या 502 एवं 507, लेवल-5, ब्लॉक II, पुराना सी.जी.ओ. कॉम्प्लेक्स, एन.एच.4  
फरीदाबाद - 121001

Hall No. 502 & 507, Level 5, Block B, Old CGO Complex, NH-4, Faridabad - 121001

ईमेल/E-mail : jtccefaridabad@explosives.gov.in

दूरभाष/Phone/Fax No : 0129 - 2410734, 2410732

दि/Dated : 14/10/2019

पूर्व अनुमोदन सं/Prior Approval No : A/G/NC/PB/07/17 (G60199)

सेवा में/To,

M/s. Indian Oil Corporation Limited,  
SCO-36, SEC-7C, MADHYA MARG,  
CHANDIGARH,  
Taluka: Madhya Marg,  
District: CHANDIGARH  
State: Chandigarh  
Pin : 160019

30 OCT 2019

विषय /Sub : Plot No, NIL, ON RAJPURA - CHANDIGARH ROAD, AT BANUR, DISTT. - PATIALA, STATE - PUNJAB, BANUR, Patiala, Taluka: Patiala, District: PATIALA, State: Punjab, Pin : 140601 - में सिलेंडरों में सी.एन.जी. गैस का भरण एवं भंडारण- गैस सिलेंडर नियम, 2016 के अंतर्गत - अनुमोदन जारी करने के बारे में/Proposed Filling cum Storage Capacity of CNG at Plot No, NIL, ON RAJPURA - CHANDIGARH ROAD, AT BANUR, DISTT. - PATIALA, STATE - PUNJAB, BANUR, Patiala, Taluka: Patiala, District: PATIALA, State: Punjab, Pin : 140601 - under Gas Cylinder Rules 2016 - Grant of approval regarding.

महोदय/Sir  
(s),

कृपया आपके दि. 30/08/2019 के आवेदन सं. OIN345836 का संदर्भ ग्रहण करें/Please refer to your application No.OIN345836 dated 30/08/2019 .

प्रस्तावित सीएनजी भरने व भंडारण सुविधाओं का विवरण दर्शाता लेआउट आरेखण सं. , अनुमोदित की जाती है- अनुमोदन की शर्तें - और प्रत्येक आरेखण की दो प्रतियां विधिवत पृष्ठांकित कर अनुमोदन के टोकन के रूप में अद्योषित की जा रही हैं। अनुमोदित आरेखण के अनुसार सुविधाओं के पूर्ण होने पर गैस सिलेंडर नियम, 2016 के फार्म जी के अंतर्गत अनुमोदित जारी करने हेतु निम्नलिखित दस्तावेज प्रस्तुत किए जाए। / The layout drawing No. , showing the details of the proposed CNG Filling-cum-Storage facilities is approved and two copy of each drawing is forwarded herewith duly endorsed in token of approval. After completion of the facilities as per the approved drawing, you may submit the following documents for Grant of Licence in form 'G' of Gas Cylinders Rules, 2016.

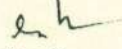
1. प्रत्येक गैस के कुल सिलेंडरों को दर्शाता प्ररूप 'सी' में विधिवत भरा हुआ एवं हस्ताक्षरित आवेदन/ An application in form 'C' in duplicate duly filled and signed; showing total number of filling Points and CNG filled cylinders stored by you (in triplicate)
2. प्रति वर्ष के अनुमोदित शुल्क के लिए किसी भी राष्ट्रीयकृत बैंक के नाम आहरित, Jt. Chief Controller of Explosives, के पक्ष में Agra में देय, ₹ 10000/- का डिमांड ड्राफ्ट /Licence fee of Rs. 10000/- towards the licence fee for one year in favour of Jt. Chief Controller of Explosives payable at Agra on any Nationalised Bank.
3. अनुमोदित आरेखण के की 4 प्रतियां, पुनरीक्षण के पश्चात, उपरोक्त शर्तों के संदर्भ में यदि अपेक्षित हो/4 copies of the replica of the approved drawings, after due revision if required in r/o of above conditions.
4. उक्त नियम के नियम 17 के तहत आवश्यक दस्तावेजी सबूत के साथ (तीन प्रतियों में) भरण एवं भंडारण के परिचालन हेतु जिम्मेदार संयंत्र प्रभारी, संयंत्र पर्यवेक्षक परिचालको, आदि सहित सक्षम व्यक्तियों के नाम, योग्यता और अनुभव दर्शाता बायो-डाटा/ Bio-data indicating name, qualification and experience of the competent persons including manager, supervisors and operator responsible for filling and storage operations as required under rule 17 of the said rules with documentary evidence in duplicate.
5. अनुमोदित आरेखण के अनुसार गोदाम का निर्माण कार्य पूर्ण हो चुका है, इस आशय का प्रमाण पत्र। / A certificate to the effect that the facilities have been constructed as per approved drawing and complying conditions imposed as above, in duplicate.
6. भरण अनुमोदित के संदर्भों सहित प्रस्तावित सीएनजी सिलेंडरों/कास्केड्स की विशिष्टियां, प्रमाण-पत्र के साथ / Particulars of CNG cylinders/cascades with certificates proposed to be filled with necessary references permitting filling thereof with certificate of cascade.(in duplicate)
7. मुख्य विस्फोटक नियंत्रक से क्षमता रेटिंग अनुमोदन के संदर्भों के साथ कंप्रेसरों और डिस्पेंसरों की बनावट सहित विशिष्टियां/ Particulars of compressors and dispensers make, capacity rating references regarding approval from Chief Controller of Explosives with copy in duplicate.
8. मुख्य विस्फोटक नियंत्रक से क्षमता रेटिंग अनुमोदन के संदर्भों के साथ कंप्रेसरों और डिस्पेंसरों की बनावट सहित विशिष्टियां/ Specification and Test certificate of gas pipelines from competent engineers of your company under Gas Cylinder Rules 2016 in duplicate.

9

गैस सिलेंडर नियम 2016 के नियम 48 के तहत जिला मजिस्ट्रेट प्राधिकारी/ पुलिस आयुक्त से अनापत्ति प्रमाण पत्र के साथ उनके द्वारा विधिवत पृष्ठांकित एक साइट प्लान(मूल + 2 जेरोक्स प्रतियां)। /NOC from the District Magistrate Authority/Commissioner of Police under Rule 48 of Gas Cylinder Rule 2016 with one site plan duly endorsed by him.(Original + 2 xerox copies)

यदि सीएनजी की सुविधाएं मौजूदा रिटेल आउटलेट में हैं, तो संशोधित लेआउट ड्राइंग में परिवर्धन एवं परिवर्तन के लिए पूर्व अनुमोदन हेतु Jt. Chief Controller of Explosives, North Circle, FARIDABAD को कृपया अलग से आवेदन करें।/ In case the CNG facilities are in an existing retail outlet, please apply to Jt. Chief Controller of Explosives, North Circle, FARIDABAD separately to seek prior approval for additions alteration in respect of the revised layout drawing.

भवदीय/Yours faithfully,

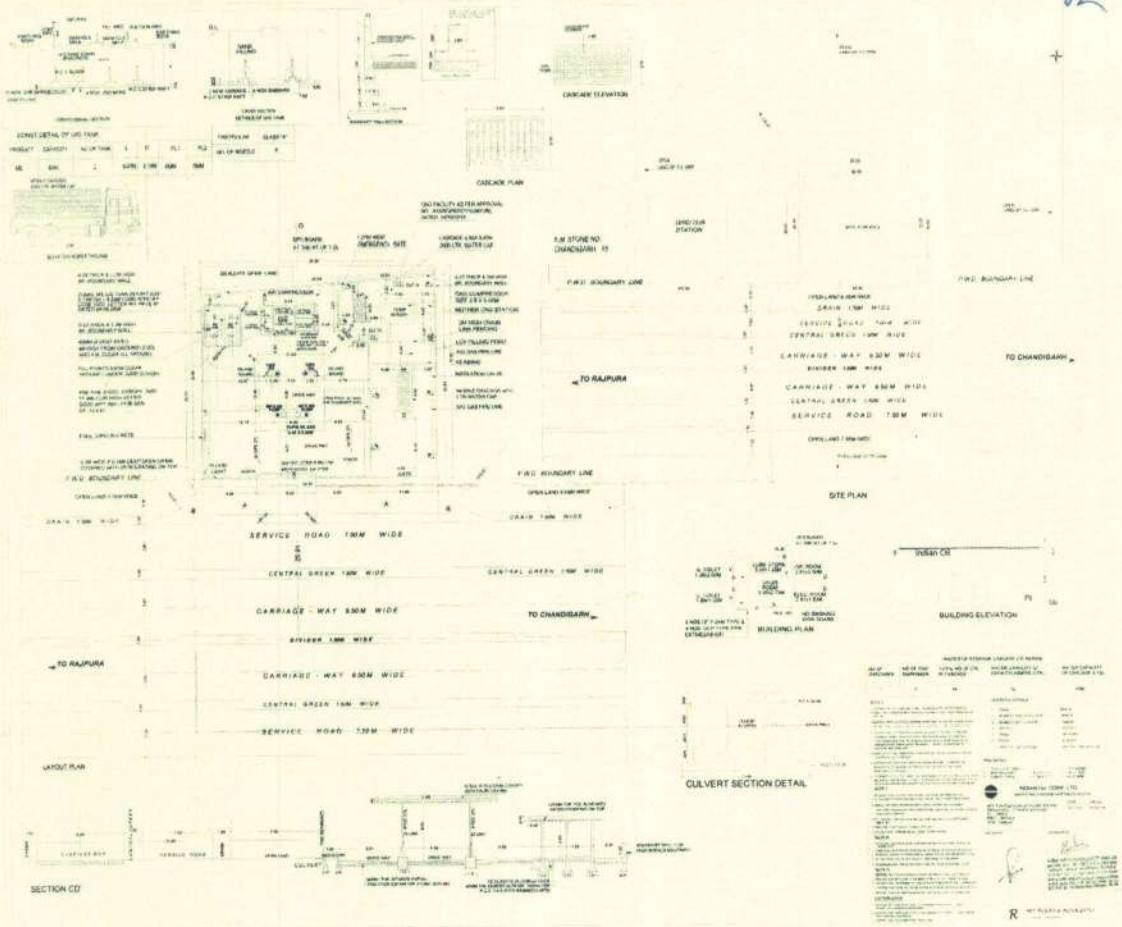


((के.पी.शर्मा)  
(K. P. SHARMA)  
विस्फोटक नियंत्रक  
Controller of Explosives  
कृते संयुक्त मुख्य विस्फोटक नियंत्रक  
For Jt. Chief Controller of Explosives  
फरीदाबाद/Faridabad

(अधिक जानकारी जैसे आवेदन की स्थिति, शुल्क तथा अन्य विवरण के लिए कृपया हमारी वेबसाइट <http://peso.gov.in> देखें।)/(For more information regarding status, fees and other details please visit our website <http://peso.gov.in>)

*True Copy*  
*Aut*

*Handwritten signature/initials: R-8/28*



*True copy  
Chy*

R-8/3



भारत सरकार / Government of India  
वाणिज्य और उद्योग मंत्रालय / Ministry of Commerce & Industry  
पेट्रोलियम तथा विस्फोटक सुरक्षा संगठन / Petroleum & Explosives Safety Organisation (PESO)  
शॉप-एवं-ऑफिस 802, दूसरी मंजिल, एनएसओ, मनोमाजरा  
चंडीगढ़ - 160101

Shop cum Office 802, Second floor, NAC, Manimajra, Chandigarh - 160101

ईमेल /E-mail : dyccechandigarh@explosives.gov.in

दूरभाष /Phone/Fax No : 0172 - 2731035, 2731040

दि/Dated : 12/03/2021

सं/No : G/NC/PB/07/65(G60199)

सेवा में /To,

M/s. M/s. Indian Oil Corporation Limited,  
SCO-36, SEC-7C, MADHYA MARG,  
Chandigarh,  
District: CHANDIGARH  
State: Chandigarh  
Pin : 160019

विषय /Sub : Khasra No, NIL, ON RAJPURA - CHANDIGARH ROAD, AT BANUR, DISTT. - PATIALA, STATE - PUNJAB, --Select--, Patiala, Taluka: Patiala, District: PATIALA, State: Punjab, Pin : 141013 में सिलेंडरों में सी.एन.जी. गैस भरण एवं भंडारण सुविधाएं- गैस सिलेंडर नियम, 2016 के अंतर्गत अनुज्ञप्ति सं. G/NC/PB/07/65 का निरीक्षण एवं पृष्ठांकन करने के बारे में/ Fill-cum-Storage facilities of CNG gas at Khasra No, NIL, ON RAJPURA - CHANDIGARH ROAD, AT BANUR, DISTT. - PATIALA, STATE - PUNJAB, --Select--, Patiala, Taluka: Patiala, District: PATIALA, State: Punjab, Pin : 141013 - Licence No : G/NC/PB/07/65 of Gas Cylinders Rules, 2016 - Inspection & Endorsement regarding.


महोदय/Sir  
(s),

कृपया the Jt. Chief Controller of Explosives, North Circle के ज्ञापन सं G/NC/PB/07/65(G60199) दि. 12/03/2021 और उपरोक्त परिसर का दि. 27/02/2021 को अधोहस्ताक्षरी/ इस कार्यालय के किसी अधिकारी द्वारा किए गए निरीक्षण का संदर्भ ग्रहण करें। Please refer to the the Jt. Chief Controller of Explosives, North Circle Memo No. G/NC/PB/07/65(G60199) Dated 12/03/2021 and inspection of the above premises by the undersigned /an officer of this office on 27/02/2021 .

विषयक अनुज्ञप्ति इसके साथ विधिवत पृष्ठांकित कर भेजी जा रही है। कृपया इसके प्राप्ति की पावती दे। The subject licence is forwarded herewith duly endorsed. The receipt of the licence may please be acknowledged.

कृपया नोट करें कि गैस सिलेंडर नियम, 2016 के नियम 55(5) के अनुसार, अनुज्ञप्ति के पुनः नवीकरण हेतु आवेदन इस कार्यालय को इस अनुज्ञप्ति की वैधता समाप्त होने के पूर्व (दिनांक 30 सितम्बर 2023 को या इससे पूर्व) जमा कर दें। दिनांक 30 सितम्बर 2023 के पश्चात परंतु दिनांक 30 सितम्बर 2024 से पूर्व प्राप्त नवीनीकरण आवेदन, गैस सिलेंडर नियम, 2016 के नियम 55(7) के अनुसार विलंब शुल्क के साथ ही विचाराधीन होगा। दिनांक 30 सितम्बर 2024 तक कोई नवीनीकरण आवेदन प्राप्त नहीं होने की स्थिति में यह अनुज्ञप्ति स्वतः निरस्त हो जाएगी। /Please note that your application for further renewal shall reach on or before 30th Septemebr, 2023 along with all the documents as required under Rule 55(5) of Gas Cylinder Rules, 2016. Application for renewal of licence received after 30th Sept, 2023 but not later than 30th September, 2024 will be considered only with late fee vide rule 55(7) (a)(b) of said Rules. The licence will automatically expire if no application is received upto 30th September, 2024.

भवदीय/Yours faithfully,

  
(एम. के. पाण्डेय)  
(Mridul Kumar Pandey)  
विस्फोटक नियंत्रक  
Controller of Explosives  
कृते उप मुख्य विस्फोटक नियंत्रक  
For Dy. Chief Controller of Explosives  
चंडीगढ़/Chandigarh

[अधिक जानकारी जैसे आवेदन की स्थिति, शुल्क तथा अन्य विवरण के लिए कृपया हमारी वेबसाइट <http://peso.gov.in> देखें।]  
(For more information regarding status, fees and other details please visit our website <http://peso.gov.in>)

<http://10.0.50.28/pesoGCR/licence/CustomizeLetterPrint.aspx>

12-03-2021

True Copy  
[Signature]



फार्म जी / FORM G

(नियम 50, 51 और 54 देखें) / (See Rules 50, 51 and 54)

सी. एन. जी. वितरण स्टेशन में आटोमोटिव ईंधन के रूप में संपीड़ित प्राकृतिक गैस के वितरण के लिए अनुज्ञप्ति / LICENCE TO DISPENSE  
COMPRESSED NATURAL GAS IN A CNG DISPENSING STATION AS AUTOMOTIVE FUEL

अनुज्ञप्ति संख्या/Licence No. : G/NC/PB/07/65(G60199)

वार्षिक शुल्क ₹/Fee Rs. 10000/- per year

M/s. Indian Oil Corporation Limited, SCO-36, SEC-7C, MADHYA MARG, Chandigarh, District: CHANDIGARH, State: Chandigarh, PIN: 160019 को नीचे वर्णित अनुज्ञप्त परिसर में, विस्फोटक अधिनियम, 1884 (1884 का 4) और उसके अधीन बनाए गए गैस सिलेंडर नियम, 2016 तथा इस अनुज्ञप्ति की अन्य शर्तों के अधीन रहते हुए, आटोमोटिव ईंधन के रूप में आन बोर्ड सिलेंडरों में संपीड़ित प्राकृतिक गैस भरने के लिए ही विधिमानी अनुज्ञप्ति दी जाती है। /Licence is hereby granted to M/s. Indian Oil Corporation Limited, SCO-36, SEC-7C, MADHYA MARG, Chandigarh, District: CHANDIGARH, State: Chandigarh, PIN: 160019 valid only for filling compressed natural gas in On board CNG cylinders of vehicle as automotive fuel in the licensed premises described below, subject to the provisions of the Explosives Act, 1884(4 of 1884) and the Gas Cylinders Rules 2016 made there-under and to the conditions of this licence.

यह अनुज्ञप्ति 30 सितम्बर 2023 तक प्रवृत्त रहेगी। / The Licence shall remain in force till the 30<sup>th</sup> September 2023.

December 21, 2020

For Jt. Chief Controller of Explosives

NC, Faridabad

कृते संयुक्त मुख्य विस्फोटक नियंत्रक

वर्धा

अनुज्ञप्त परिसर का विवरण और अवस्थिति / DESCRIPTION AND LOCATION OF THE LICENSED PREMISES

अनुज्ञप्त परिसर, जिसकी अभिन्यास सीमाएं और अन्य विशिष्टियाँ संलग्न अनुमोदित रेखांक सं. G/NC/PB/07/65 दिनांक December 21, 2020 में दर्शाई गई हैं, जो, सर्वेक्षण सं. KhasraNo / प्लाट सं. NIL ग्राम या नगर : Patiala-Select-पुलिस थाना : BANUR जिला : PATIALA राज्य : Punjab में स्थित है। /The licensed premises, the layout boundaries and other particulars of which are shown in the attached approved plan No. G/NC/PB/07/65 dated December 21, 2020 and is situated at KhasraNo : NIL Village/Town : Patiala-Select- Police Station BANUR District : PATIALA, State: Punjab.

No. of Cascades	No. of Cylinder Per Cascade	Water Capacity of Cylinder	Total Capacity
1	40	75	3000
Total(in Litres)			3000

(ii) संपीडकों की संख्या /number of compressors : 1 (iii) डिसपेन्सरों की संख्या /number of dispensers : 2 and (iv) अन्य सुविधाएँ / other facilities : LCV along with retail outlet available

नवीकरण के पृष्ठांकन के लिए स्थान / SPACE FOR ENDORSEMENT OF RENEWALS

नवीकरण की तारीख/Date of Renewal	समाप्ति की तारीख/Date of Expiry	अनुज्ञप्ति प्राधिकारी के हस्ताक्षर/Signature and stamp of the licensing authority
यह अनुज्ञप्ति, भारतीय विस्फोटक अधिनियम, 1884 या उसके अधीन बनाए गए गैस सिलेंडर नियम, 2016 के उपबंधों या इस अनुज्ञप्ति की शर्तों का उल्लंघन न होने की दशा में अनुज्ञप्ति फीस में कोई छूट दिए बिना दस वर्ष के लिए नवीकरणीय होगा। / This licence shall be renewable without any concession in fee for ten years in the absence of contravention of the provision of the Explosives Act, 1884, or Gas Cylinders Rules, 2016, framed thereunder or of the conditions of the licence		

यदि अनुज्ञप्त परिसर इससे उपाब्ध विवरणों और शर्तों के अनुरूप नहीं पाया जाता है और जिन नियमों और शर्तों के अधीन यह अनुज्ञप्ति दी गई है उनमें से किसी का उल्लंघन होता है तो यह अनुज्ञप्ति रद्द की जा सकती है और अनुज्ञप्ति का धारक कारावास से, जिसकी अवधि दो वर्ष तक की हो सकेगी, या जुर्माने से, जो तीन हजार रुपये तक का हो सकेगा, या दोनों से, दण्डनीय भी होगा। / This licence is liable to be cancelled if the licenced premises are not found conforming to the description and conditions attached hereto and contravention of any of the rules and conditions under which this licence is granted and the holder of this licence is also punishable with imprisonment for the term which may extend to two years or with fine which may extend to three thousand rupees or with both.

True copy  
[Signature]

ਵੱਲ

ਸ੍ਰੀ ਗਰਾਨਦੀਪ ਗੁਪਤਾ  
ਪ੍ਰੋਪਰਾਈਟਰ, ਮੈਸ: ਬਨੁੱਤ ਸਰਵਿਸ ਸਟੇਸ਼ਨ  
ਇੰਡੀਅਨ ਆਇਲ ਡੀਲਰਜ਼  
ਗੋਬਿੰਦਪੁਰਾ, ਬਨੁੱਤ।

ਨੰਬਰ 22/ਪੀ.ਐਲ.ਸੀ.-3 ਮਿਤੀ 10/01/2020

ਵਿਸ਼ਾ:-

Validity of No-Objection Certificate for Indian Oil Retail Outlet M/s Banur Service Station, Banur, District S.A.S Nagar.

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਸਬੰਧੀ ਆਪ ਦੇ ਬਿਨੈ-ਪੱਤਰ ਮਿਤੀ 19.12.2019 ਦੇ ਸਬੰਧ ਵਿੱਚ ਸੂਚਿਤ ਕੀਤਾ ਜਾਂਦਾ ਹੈ ਕਿ ਆਪ ਦੀ ਬੇਨਤੀ ਅਨੁਸਾਰ ਐਨ.ਓ.ਸੀ ਦੀ ਵੈਲਿਡਿਟੀ ਨੂੰ Confirm ਕਰਨ ਸਬੰਧੀ ਜਿਲ੍ਹਾ ਮੈਜਿਸਟਰੇਟ, ਪਟਿਆਲਾ ਤੋਂ ਰਿਪੋਰਟ ਪ੍ਰਾਪਤ ਕੀਤੀ ਗਈ ਹੈ।

ਜਿਸ ਸਬੰਧੀ ਜਿਲ੍ਹਾ ਮੈਜਿਸਟਰੇਟ, ਪਟਿਆਲਾ ਵੱਲੋਂ ਪੰ.ਨੰ. 02/ਐਲ.ਸੀ-4 ਮਿਤੀ 6.01.2020 ਰਾਹੀਂ ਪ੍ਰਾਪਤ ਰਿਪੋਰਟ ਅਨੁਸਾਰ ਇੰਡੀਅਨ ਆਇਲ ਕਾਰਪੋਰੇਸ਼ਨ ਲਿਮ., ਬਨੁੱਤ ਨੂੰ ਉਨ੍ਹਾਂ ਦੇ ਦਫਤਰ ਵੱਲੋਂ ਪੰ.ਨੰ. 568 ਮਿਤੀ 25.04.1973 ਰਾਹੀਂ ਐਨ.ਓ.ਸੀ ਜਾਰੀ ਕੀਤਾ ਗਿਆ ਸੀ। ਇਹ ਐਨ.ਓ.ਸੀ ਵੈਲਿਡ ਹੈ, ਕੈਂਸਲ ਨਹੀਂ ਹੋਇਆ। ਉਨ੍ਹਾਂ ਵੱਲੋਂ ਪ੍ਰਾਪਤ ਪੱਤਰ ਦੀ ਕਾਪੀ ਇਸ ਪੱਤਰ ਨਾਲ ਸਾਮਲ ਕਰਦੇ ਹੋਏ ਸੂਚਨਾ ਹਿੱਤ ਭੇਜੀ ਜਾਂਦੀ ਹੈ।

(ਨੋਟ: ਉਕਤ ਅਨੁਸਾਰ)

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ਸਹਾਇਕ ਕਮਿਸ਼ਨਰ (ਜ)  
ਵਾ: ਜਿਲ੍ਹਾ ਮੈਜਿਸਟਰੇਟ (ਜ)  
ਵਾ: ਸ਼੍ਰੀ ਹਰਜੋਤ ਸਿੰਘ ਨਰ  
ਸਾਹਿਬਜ਼ਾਦਾ ਸਿੰਘ ਨਗਰ

True Copy  
Chit

To,

Sh. Gagandeep Gupta,  
Proprietor, M/S Banur Service Station  
Indian Oil Dealers  
Govindpur, Banur

No. 22/P.L.C – 3

Dated: 10-01-2020

Subject: Validity of No-Objection Certificate for Indian oil Retail outlet M/S  
Banur Service Station, Banur, District S.A.S Nagar.

Regarding your application letter dated 19.12.19 regarding the above subject, it is informed the report has been received from the District Magistrate Patiala confirming the validity of the NOC as per your request.

According to the report received by the District Magistrate Patiala through P.N.02/LC-4, dated 6.01.2020, Indian Oil Corporation Limited Banur was issued NOC from his office through letter No. 568 dated 25.04.1973. This NOC is valid. It has not been cancelled. A copy of the letter received from them is sent for information along with this letter.

Sd/-

(Encl: As Above)

Assistant Commissioner(G)

.....District Magistrate

Shahibzada Ajit Singh Nagar

The Translation  
Ajt

Visit Report

Subject: O.A. No. 805/2022 titled as Sh. Gurdev Singh vs State of Punjab and others.

Date of visit: 31.01.2023 & 11:00 AM to 12:15 PM

Name & Address of site under complaint: M/s Banur filling Station and Sant Baba Waryam Singh Ji Memorial Public School & Gurudwara Ishar Parkash, Banur

Name of persons present during visit: Sh. Gurdev Singh - complainant  
Sh. Gagan Gupta - dealer of Banur filling station  
Er. Gulshan Kumar, AEE, PPCB, RO Mohali  
Dr. Gurbpreet Singh, ASO, Air Lab, PPCB, Patiala

Observations:  
During visit noise monitoring was carried out at locations with CNG compressors on and off and details are given in the following table:

Sr.No.	Locations of monitoring	Noise level readings in dBAeq	
		Compressor off	Compressor ON
1.	In front of compressor area-On Road	68.6	74.8
2.	In compressor area	60.2	78.7
3.	Behind compressor in premises of school & Gurudwara Sahib	65.6 * due to rustling of tree leaves	65
4.	On stairs adjoining school building	62.5	67.4
5.	On first floor (about 15-16 ft above G/L of Gurudwara Sahib facing compressor area	60.7	66.8

Gurdev Singh  
[Sh. Gurdev Singh]  
Complainant

Gagan Deep Gupta  
[Sh. Gagan Gupta]  
Dealer of Banur filling station

[Dr. Gurbpreet Singh]  
ASO, Air Lab  
PPCB, Patiala

[Er. Gulshan Kumar]  
AEE, PPCB,  
RO Mohali

True copy  
[Signature]